

the current policy, import of tennis balls is not allowed, Steps are being taken to augment production of tennis balls of the existing manufacturers. Besides, a proposal received from M/s. Dunlop India Ltd. for the manufacture of tennis balls is under active consideration.

**Dimpur-Manipur road Railway Station
(North-East Frontier Railway)**

9510. SHRI M. MEGHACHANDRA: Will the Minister of RAILWAYS be pleased to state :

(a) whether the Dimapur-Manipur Road Railway Station on the North-east Frontier Railway has been newly named as Dimapur Railway Station ; and

(b) if so, when the new name was given and the reasons thereof ?

THE MINISTER OF RAILWAYS
(DR. RAM SUBHAG SINGH) : (a) Yes.

(b) The name of the station has been changed to Dimapur from 21.2.1969. The Government of Nagaland had requested for this change.

**Housing scheme for Manipur scheduled
castes and scheduled tribes**

9511 SHRI M. MEGHACHANDRA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Government of Manipur have drawn up any Scheme for the housing the Scheduled Castes and the Scheduled Tribes ;

(b) if so, the details thereof ;

(c) if the reply to part (a) above be in the negative, the number of persons of Scheduled Castes and Tribes getting housing loan from the Government of Manipur during 1967-68 and 1968-69 ; and

(d) that total amount of the loan for the housing of the Scheduled Castes and Scheduled Tribes respectively during the aforesaid two years ?

THE MINISTER OF STATE IN THE
MINISTRY OF LAW AND IN THE

DEPARTMENT OF SOCIAL WELFARE
(DR. SHRIMATI PHULRENU GUHA) :
(a) and (b). Yes, Sir. The housing scheme for Scheduled Castes and Scheduled Tribes is being continued since the 2nd Five Year Plan. Under this scheme, G. I. sheets are supplied free of charge to the beneficiaries.

(c) and (d) Do not arise.

**Directors and shareholders of Century
Finance and Engineering Co. and security
and finance (P) Ltd New Delhi**

9512. SHRI ARJUN SINGH
BHADORIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state : the names and addresses of promoters, Directors and ten top shareholders of (1) Century Finance and Engineering Co. Ltd., A-191, Jangpura, New Delhi ; and (2) Security and Finance (P) Ltd., New Delhi ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : The names and addresses of Promoters, Directors and ten top shareholders of M/s. Security and Finance Private Limited are given in the statement laid on the Table of the House. [Placed in Library See. No LT-1133 /69

The other company, viz., M/s. Century Engineering and Finance Co. Pvt. Ltd. was struck off the register of Companies under Section 560 of the Companies Act, 1956 on 20-5-1961.

महरोली रोड पर लाडो सराय,

दिल्ली में शराब की दुकान

9513. श्री रामावतार शास्त्री :

श्री क० वि० मधुकर :

श्री योगेन्द्र शर्मा :

श्री चन्द्र शेखर सिंह :

श्री योगेन्द्र :

क्या विधि तथा समाज कल्याण : मंत्री यह बताने की कृपा करेंगे कि :